

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 06.11.2020**

**NOTICE**

Take notice that the following matters adjourned on 01.10.2020 in the Court of Chairperson will be listed as indicated below: -

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of hearing</b>	<b>Next date of hearing</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 277 of 2020	Akshay Arun Shetty Vs. Bank of India & Anr.	<b>01.10.2020</b>	<b>09.11.2020</b>

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1. Notice Board
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By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar